



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

28th August, 2023

Total Question - 40

To Complete the Construction Work of ROB

41 Sh. DEEPAK MANGLA (Palwal):

Will the Deputy Chief Minister be pleased to state the time by which the construction of railway over bridge in Rasulpur as per the announcement of the Hon'ble Chief Minister in Palwal is likely to be completed as the construction work of said ROB is very slow ?

To Repair the Building of PHC

42 Sh. DEEPAK MANGLA (Palwal):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the building of PHC was constructed 7-8 years ago in village Rampur Khor of Palwal Assembly Constituency but this building has not been handed over to the department and the condition of building is dilapidated;

b) if so, whether there is any proposal under consideration of the Government to repair the said building; and

c) the time by which the said building is likely to be repaired and handed over to the Health Department togetherwith the details thereof?

Basic Amenities in Dairy Complex

43 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the plots have been allotted for Dairy Complex on Kanheli road by the Municipal Corporation, Rohtak; if so, the present status of proper management of roads, water and drainage system in the said complex alongwith the details thereof; and

b) whether it is a fact that an announcement of Rs 35 crores has been made recently to Municipal Corporation, Rohtak for the development of the Dairy Complex; if so, the name of the work on which the said amount has been spent so far togetherwith the name of the work on which the said amount is likely to be spent alongwith the details thereof?

Details Regarding Employees of Municipal Corporation, Rohtak

44 Sh. BHARAT BHUSHAN BATRA (Rohtak):

Will the Urban Local Bodies Minister be pleased to state:-

a) the number of employees of Group C and D appointed on regular, contract, outsourcing and under the Haryana Kaushal Rozgar Nigam from the year 2019 to July, 2023 in the Municipal Corporation, Rohtak togetherwith the complete details of said employees such as their name, father/husband name, permanent address and eligibility thereof;

b) whether all the employees of Group C and D appointed by Government on regular, contract, outsourcing and under the Haryana Kaushal Rozgar Nigam from the year 2019 to July, 2023 in the Municipal Corporation, Rohtak are as per its prescribed eligibility criteria; if not, the reasons for giving relaxation in eligibility in their appointment; and

c) the name of the employees to whom the relaxation has been given in the appointment togetherwith the complete details of relaxation which is given in eligibility as mentioned in "b" above ?

Verification of the Migrant Workers

45 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Home Minister be pleased to state whether there is any proposal under consideration of the Government for the verification of the migrant/outside workers working in the industries of Raipur Rani and Barwala in view of the increasing crime in this area; if so, the details thereof?

To Open a PHC

46 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Health Minister be pleased to state whether there is any proposal under consideration of the Government to open a PHC for about 40 villages on Trilokpur road from village Manak Tabra to Lake Plasra and Parwala to Sherpur Gujran in the Kalka Assembly Constituency; if so, the time by which it is likely to be opened?

Details of Fasal Bima Yojana

47 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the time when the Fasal Bima Yojana was started in State; and

b) the year-wise details of area of the total land insured since the inception of Fasal Bima Yojana in State?

Details Regarding CM Announcement

48 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

a) the name of the person by whom recommendation and when the Hon'ble Chief Minister announcement no. 11313 has been made togetherwith the extent of amount thereof;

b) whether it is a fact that there was a railway track from the Pyali Chowk upto 3 No. Pulia F.C.I. godown; if so, whether the said railway track has been removed from there togetherwith the name of the person who has given the order to remove it;

c) whether it is a fact that the construction of green belt and drainage have been executed under the Hon'ble Chief Minister announcement no. 11313 on the land where the railway track was existed; if so, the status of said track at present; and

d) the name of the person who gave the permission to construct the passage over the railway track for industrial premises adjacent to FCI godown togetherwith the present status of the track which was laid on the area of abovesaid passage alongwith the details thereof?

Amount Allocated under Swachh Bharat Mission

49 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Development and Panchayats Minister be pleased to state:-

a) the scheme-wise details of the total extent of amount allocated by the Government under Swachh Bharat Mission in Dadri district from the year 2019 till to date;

b) whether any scheme has been formulated by the Government to drain out the dirty water from villages under Swachh Bharat Mission in Dadri district; if so, the village-wise details thereof; and

c) the steps are being taken by the Government to promote/increase the cleanliness in rural areas under Swachh Bharat Mission in Dadri district togetherwith the details thereof?

The Details of Candidates Selected by the HPSC and HSSC

50 Sh. SHAMSHER SINGH GOGI (Assandh):

Will the Chief Minister be pleased to state:-

a) the number of candidates selected from native residents of Haryana State and other than Haryana State in the permanent recruitments made by the

Haryana Public Service Commission from November, 2014 to July, 2023 togetherwith the year-wise details thereof; and

b) the number of candidates selected from native residents of Haryana State and other than Haryana State in the permanent recruitments made by the Haryana Staff Selection Commission from November, 2014 to July, 2023 togetherwith the year-wise details thereof?

Area of Forests

51 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Environment, Forests & Wildlife Minister be pleased to state:-

a) the district-wise details of the area of forest decreased or increased in State since year 2015 till to date; and

b) the impact of illegal mining on forests togetherwith the details of area where forests have decreased due to illegal mining?

Construction of Bridge

52 Sh. BISHAN LAL SAINI (Radaur):

Will the Chief Minister be pleased to state the time by which the under construction bridge on the Yamuna river in the village Gumthala is likely to be started togetherwith the details thereof ?

Repair of the Road

53 Sh. BISHAN LAL SAINI (Radaur):

Will the Deputy Chief Minister be pleased to state:-

a) the time by which the Kharkali road (Block Radaur) is likely to be repaired togetherwith the present status thereof; and

b) the time by which the sanction of the road from Raipur-Sadipur to Karnal

via Jathlana—Gumthala is likely to be granted and whether the said road is under the announcement of the Hon'ble Chief Minister alongwith the details thereof?

To Complete the Pending Works of Parks

54 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state the time by which the pending works of Chaudhary Surender Singh Park, Chaudhary Bansi Lal Park, Thakur Bir Singh Park and B.D. Gupta Park are likely to be completed by the Horticulture Department of H.S.V.P.?

To Construct a Road on the Pavement of Drain

55 Sh. LILA RAM (Kaithal):

Will the Deputy Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct a road on the pavement of Kaithal drain from village Padla road to New Grain Market on Jind road of Kaithal Assembly Constituency; and

b) if so, the time by which the construction work of abovesaid road is likely to be started?

To Establish the Division of HSVP

56 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to establish the Division of the H.S.V.P. in Jind City; and

b) if so, the time by which it is likely to be established?

To Set-up Recharge Bores

57 Sh. LAKSHMAN NAPA (Ratia):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the water accumulates in the low lying area of Ratia Assembly Constituency during the rainy days; and

b) whether there is any proposal under consideration of the Government to set-up recharge bores for the utilization of the said accumulated water for the irrigation of agriculture land; if so, the time by which the said recharge bores are likely to be set-up?

To Declare Nagpur as Sub-Tehsil

58 Sh. LAKSHMAN NAPA (Ratia):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to declare village Nagpur as sub-tehsil togetherwith the time by which it is likely to be declared as sub-tehsil?

To Repair the Road

59 Sh. SUBHASH GANGOLI (Safidon):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the road from village Hatt to Ludana (Raja wali road) of Safidon Assembly Constituency is completely damaged;

b) if so, whether there is any proposal under consideration of the Government to repair the abovesaid road togetherwith the time by which the repairing work of the said road is likely to be started; and

c) if not, the reasons therefor?

Construction Work of Medical College

60 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Medical Education & Research Minister be pleased to state:-

a) whether it is a fact that the place has been decided for the Medical College

in Sirsa;

b) whether it is also a fact that the construction work of Medical College Sirsa is likely to be started in the financial year 2023-24; and

c) if so, the time by which the construction work of abovesaid Medical college is likely to be started togetherwith the time by which it is likely to be completed?

Details of Beneficiaries of Jal Jeevan Mission

61 Sh. SHISHPAL SINGH KEHARWALA (Kalanwali):

Will the Public Health Engineering Minister be pleased to state:-

a) whether the goal of Jal Jeevan Mission has been achieved in State; and

b) if so, the details of beneficiaries of Jal Jeevan Mission in the district Sirsa including the name of the beneficiaries, their address, period of the benefit of the mission togetherwith the details of the amount incurred on said mission?

Details Regarding Imposition of Section-144

62 Ch. AFTAB AHMED (Nuh):

Will the Home Minister be pleased to state:-

a) the number of times togetherwith the details of places where the Section-144 is imposed in State from the year 2015 till to date;

b) the number of times togetherwith the details of places where the internet services have been discontinued in State during the abovesaid period alongwith the details thereof ?

Details of Compensation Provided to the Farmers

63 Ch. AFTAB AHMED (Nuh):

Will the Deputy Chief Minister be pleased to state:-

a) the extent of compensation allocated for the farmers of Nuh for the damage of their crops due to unseasonal rains and hail storm from the year 2021 till to

date; and

b) the details of the compensation provided to the farmers and the extent of compensation lying pending so far togetherwith the time by which the pending compensation is likely to be provided to the farmers of Nuh alongwith the complete details thereof?

Facilities in Kachchi Colonies

64 Sh. BALRAJ KUNDU (Mehem):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that many kachchi bastis are being constructed around the Meham city which are neither under the Municipality nor under any Panchayat due to which no facility is being provided in the said kachchi colonies; and

b) if so, whether there is any proposal under consideration of the Government to provide facilities in the said kachchi colonies togetherwith the details thereof?

Present Status of Roads

65 Smt. GEETA BHUKKAL (Jhajjar):

Will the Deputy Chief Minister be pleased to state the present status of following roads:-

a) Salhawas to Matanhail road via Ladain, Birar and Akehri Madanpur which is in bad condition;

b) Jhajjar city to village Chuchhakwas via Gwalison and Marot;

c) road from Jhajjar city to Bhadurgarh road which is not motorable;

d) road from Birohar to Khachroli, Sehlanga, Dalanwas, Jhamri road; and

e) diversion road via Dadri Chowk, Bhagat Singh Chowk and Aggarsen Chowk to Ramlila Ground which is in very bad condition and not motorable?

To Improve the Condition of Parks

66 Smt. GEETA BHUKKAL (Jhajjar):

Will the Urban Local Bodies Minister be pleased to state the action taken by the Government to improve the bad condition of following parks in Jhajjar city :-

- a) Swatantra Senani Ch. Matu Ram Park;
- b) Rao Mangi Ram Park;
- c) Shaheedi Park;
- d) Pt. Shri Ram Park Jhajjar; and
- e) Town Park Jhajjar?

Information Regarding Mukhya Mantri Antyodaya Parivar Utthan Yojana

67 Sh. VARUN CHAUDHRY (Mullana):

Will the Chief Minister be pleased to state the following information regarding Mukhya Mantri Antyodaya Parivar Utthan Yojana in State:-

- a) the year wise number of beneficiaries since inception of the scheme;
- b) the number of beneficiaries whose income has doubled;
- c) the number of beneficiaries who have defaulted in paying monthly instalments (EMI); and
- d) the quantum of interest subvention (in percentage) provided under this scheme?

To Control the Mushrooming of Illegal Colonies

68 Sh. VARUN CHAUDHRY (Mullana):

Will the Chief Minister be pleased to state the action taken by the Government to control the mushrooming of illegal colonies in and around Barara Municipal Committee in the last three years?

Pay Scale of Doctors

69 **Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Health Minister be pleased to state:-

a) whether it is fact that the pay scale of doctors in State is less than the doctors working under the Centre Government, Punjab Government and Bihar Government; and

b) if so, the reasons therefor?

To Meet Out the Problems of Doctors

70 **Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Health Minister be pleased to state:-

a) whether it is fact that the doctors in State are facing the following problems of delaying as result of which their moral is getting down day by day:-

i) the cases of ACP and probation clearances have been lying pending for 2-4 years and many more togetherwith the district wise details thereof alongwith the reasons therefor;

ii) delay in issuance of NOC for Post-Graduation togetherwith the district wise details thereof alongwith the reasons therefor;

iii) the ACR of Medical Officers are not being uploaded on HRMS portal regularly togetherwith the district wise details thereof alongwith the reasons therefor;

iv) delay in the distribution of many other financial benefits like post mortem allowances, LTC, TA-DA etc. togetherwith the district-wise details thereof alongwith the reasons therefor; and

b) if so, the time by which the said problems are likely to be met out?

Outstanding Amount Of Compensation

71 **Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):**

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the year wise and district wise total extent of outstanding amount of compensation for the loss of damaged crops of farmers towards the insurance companies related to Fasal Bima Yojana in the last 3 years (2020-21 to 2022-23); and

b) the steps taken by the Government for making the payment of outstanding amount as per part 'a' above togetherwith the action taken against the guilty company in the situation of not making the payment alongwith the details thereof?

Number of Unemployed Registered in Employments Offices

72 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:-

a) the total number of employment offices in State at present;

b) the category-wise total number of unemployed (male-female) registered in employment offices in State in the last 4 years (from 1 January 2019 to 31 July 2023);

c) the total number of the abovesaid unemployed person (male & female) who got the employment through the employment offices in the State as mentioned in at 'b' above; and

d) whether the domestic and multi national registered companies are fulfilling the need of manpower through the employment offices togetherwith the details thereof?

To Construct the Roads

73 Smt. SHAKUNTLA KHATAK (Kalanaur):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) whether there is any proposal under consideration of the Government to construct the roads from Naunond to Kheri Sadh, Patwapur to Maroudi Rangran, Kakrana to Ballam, Sanghera to Siwana and Garhi to Nigana in the

Kalanaur Assembly Constituency; and

b) if so, the time by which the construction work of abovesaid roads is likely to be started?

Details of Unauthorized Colonies

74 Sh. AMIT SIHAG (Dabwali):

Will the Urban Local Bodies Minister be pleased to state the present status of regularization of unauthorized colonies falling under the Dabwali Assembly Constituency togetherwith the colony wise details thereof?

To Upgrade the Parks

75 Sh. AMIT SIHAG (Dabwali):

Will the Urban Local Bodies Minister be pleased to state whether there is any proposal under consideration of the Government for the betterment and upgradation of the parks falling under Dabwali Municipal Council; if so, the detailed plan made for each park togetherwith the time by which the abovesaid work is likely to be started/completed?

Construction of Rest Houses

76 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state the time by which the Rest Houses of Public Works Department in Ateli and Kanina city are likely to be constructed?

To Widen the Road

77 Sh. SITA RAM YADAV (Ateli):

Will the Deputy Chief Minister be pleased to state the time by which the road from village Chidiya to Kanina on Dadri-Kanina road is likely to be widen up to 10 meter?

Construction of Hospital

78 Smt. NIRMAL RANI (Ganaur):

Will the Health Minister be pleased to state:-

- a) whether it is a fact that a Sub-Division Hospital has been sanctioned in Ganaur City of the Ganaur Assembly Constituency; and
- b) if so, whether there is any proposal under consideration of the Government to start the work of land acquisition and construction of the building of the said hospital togetherwith the details thereof?

Funds for SPR Project

79 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the mechanism and guidelines finalized for arrangement of funds from developers, as directed in clause 21.1 of the 11th authority meeting of GMDA;
- b) the details of funds arranged alongwith their source and amounts for the SPR project;
- c) the copy of proposal drafted for development of way side amenities in the SPR project, as discussed in clause 21 of the 11th authority meeting of GMDA; and
- d) the prime nodal agency and contact details of designated officials for arrangement and maintenance of funds for the SPR project?

Numbers of Government Job Vacancies Advertised

80 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) the details of department wise number of Government Job vacancies advertised by the Government since the year 2014;
- b) the details of result announcement dates and candidates joining against

these job vacancies in respect of 'a' above;

c) the details of recruitment drives in which appointments could not be made togetherwith the reasons therefor; and

d) the details of all recruitment related litigations which are currently in Courts?

Chandigarh.

Dated: The 28th August, 2023.

R.K. Nandal,

Secretary.